

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3224**

TO BE ANSWERED ON THE 16TH MARCH, 2021/ PHALGUNA 25, 1942 (SAKA)

CASTE BASED CENSUS

**3224. SHRI KAUSHALENDRA KUMAR:
SHRI SANTOSH KUMAR:
SHRI DINESH CHANDRA YADAV:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any plan to conduct Caste based Census during the forthcoming census in 2021-22;**
- (b) if so, the details thereof; and**
- (c) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): The Questionnaires for the forthcoming Census are finalised in consultation with various stakeholders. In Census, the castes and tribes which are specifically notified as Scheduled Castes and Scheduled Tribes as per the Constitution (Scheduled Castes) Order, 1950 and the Constitution (Scheduled Tribes) Order, 1950 (as amended from time to time) are enumerated. The Union of India after independence, decided as a matter of policy not to enumerate caste wise population other than SCs and STs.
